

राष्ट्रीय हरित अधिकरण/ National Green Tribunal
प्रधानन्यायपीठ/ Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग/ Faridkot House, Copernicus Marg

NGT/PB/16/Circular/Admn./2014/ 233

22nd April, 2019

It is proposed to fill up the under mentioned post, in the National Green Tribunal at its Principal Bench at New Delhi, purely on deputation basis:

S. No.	Name of Post	No. of post	Level in Pay Matrix
1.	Stenographer Grade-I	3	Level -6 (Rs. 35,400-112400)

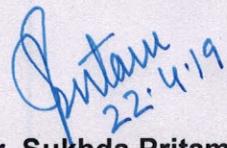
Education & Other Qualifications:

S. No.	Name of the Post	Education and Other Qualifications
1.	Stenographer Gr.-I	<p>In case of Deputation:- Officers possessing Bachelor Degree from a recognized University and holding :</p> <p>(i) Analogous post on regular basis in Central Government or State Government or Courts or Tribunals; or</p> <p>(ii) The Post of Stenographer Grade-I or equivalent post in Central Government or State Government or Courts or Tribunals with 10 (ten) years of regular service in the pay band-I, Rs. 5200-20200/- of grade pay Rs. 2400/- Level-4 in Pay Matrix and possessing speed of 80 words per minute in short hand (English/ Hindi).</p> <p>Desirable: Computer training of six months duration from a recognized institute.</p> <p>Note-1: The department officers in the feeder category who are in the direct line of promotional shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note-2: Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily be three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications.</p>

1. The details of the post along with eligibility criteria required are also available on Tribunal's website i.e. www.greentribunal.gov.in and Ministry of Environment & Forests' website www.moef.nic.in. The appointment will be made on deputation basis. The appointment of the officials on deputation will be regulated as per OM No. 6/8/2009-Estt (Pay II) dated 17.06.2010 issued by Department of Personnel and Training, as amended from time to time. The age of the applicant should not be more than 56 years on the closing date of the application.

2. NGT reserves its right to withdraw the above mentioned post any time without assigning any reason.

3. The application on the prescribed proforma (enclosed), complete in all respects, accompanied by photocopies of ACR's of the last 5 years, Vigilance Clearance Certificate & Integrity Certificate etc. addressed to the "**Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi-110001** through proper channel on or before **07.05.2019**.


(Dr. Sukhda Pritam)
Deputy Registrar

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial & Expert Members
3. All Ministries/ Departments of the Government of India.
4. Registrars of Hon'ble Supreme Court and All the High Courts.
5. Registrars of all Tribunals.
6. Chief Secretaries of all States
7. Office of Controller General of Accounts/ Controller General of Defence Accounts/ Comptroller & Auditor General of India.
8. Ministry of Environment, Forests & Climate Change (with request to upload it on the website of MoEF & CC and forward it to Department of Personnel and Training for display on website of DoPT)
9. All the Zonal Benches of NGT at Chennai, Bhopal, Pune and Kolkata (with a request that this notice may be circulated in all the District Courts of Adjoining Districts and all other Central Govt. Officers located at Chennai, Pune, Bhopal and Kolkata).
10. All the Tribunals in the NCR
11. All the District Courts in the NGR
12. Website and Notice Board of NGT

NATIONAL GREEN TRIBUNAL(PRINCIPAL BENCH)

Faridkot House, Copernicus Marg, New Delhi-110001

APPLICATION FORM FOR APPOINTMENT ON DEPUTATION BASIS

(Proforma for application for the post advertised on Deputation basis)

Note: (i) The application should be forwarded through proper channel/ the concerned department, with copies of the ACRs and Vigilance Clearance Certificate, signed by the Competent Authority, given at the end of the application form.

(ii) Incomplete, unsigned, and the applications received not on prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.

Post Applied For.....

**1. Name
(in block letters)**

:

2. Fathers Name

:

3. Postal Address

:
:
:

**Contact No.
(Mobile & Landline)**

:

4. Permanent Address

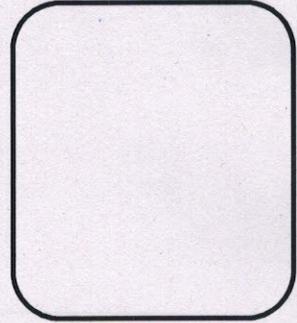
:
:
:

(Alternative Contact No.)

:

5. E-mail id

:



6. Fax No. :

7. Date of Birth :

(Mention age as on
07.05.2019)

Years	Months	Days
<input type="text"/>	<input type="text"/>	<input type="text"/>

8. Date of Superannuation :

9. Present Post :

10. Present Pay Band/
Grade Pay :

11. Educational Qualification:

Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Percentage

12. Professional Qualification:

Exam Passed	Board/ University	Years of Passing	Duration	Subjects	Percentage

13. Details of employment in chronological order (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

Office/Instt./ Organisation	Post held	Period		Nature of appointment (Regular/Ad hoc/Deputation)	Scale of Pay/Basic Pay/Pay Band with Grade Pay*	Nature of Duties
		From	To			

*Applicants not holding the posts in Pay Band/Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-à-vis Central Government pay scales (with proof)

14. In case the present employment is held on deputation, please state

a) The date of initial employment :

b) Period of appointment on deputation with address:

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.....

.....

c) Name of parent office/organization to which you belong

.....

.....

15. Details of proficiency in computer (Please enclose Certificate for Computer Training Course of at least 6 months duration from a recognized institution)

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16. Shorthand Speed :

17. Whether belong to SC/
ST/ OBC/ PH/ Ex-
Serviceman :

18. Any Other Information

DECLARATION

19. I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

20. That I fulfil the requisite conditions in terms of age, Pay Band & GP, regular service, and other qualification for the post applied for i.e.

Date:.....
(Signature)

Place:.....

Recommendation of competent authority

- (i) Service particulars furnished by the applicant are verified from service records and are found correct. Attested copies of ACRs for the past five years are annexed.
- (ii) There is no vigilance case pending or contemplated against the officer.
- (iii) If the officer is selected, he/she shall be relieved within 15 days of receipt of appointment letter.

(Signature of competent authority)